

Sabha, stands dignified as the House of Elders, the distinguished Upper Chamber of our parliamentary democracy. As the quintessential edifice of India's federal architecture, this venerable institution ensures comprehensive representation, equilibrium in governance and cultivation of contemplative sagacity. Rajya Sabha endures as a distinguished forum where provincial perspectives and specialized expertise converge to enrich our national trajectory. The hon. Prime Minister, Shri Narendra Modi, astutely remarked during the 250th Session that while Rajya Sabha may be designated as the Second House, it remains unequivocally paramount in its significance. The Parliament stands as our Polaris—our unwavering North Star—illuminating the path forward during the nation's most formidable challenges, serving as a beacon of guidance through turbulent times.

This commemorative occasion beckons us to consecrate ourselves anew to preserving the illustrious traditions that ought to characterize this magnificent institution which, unlike the Lok Sabha, maintains its perennial continuity. The gravitas of this institution ... *(Interruptions)*... Hon. Member, do not make light of a very serious occasion. It is a very, very important occasion. We have to go to our roots. The gravitas of this institution and the erudition and expertise of its distinguished Members remain of transcendent importance.

I implore the hon. Members to exemplify consummate conduct through excellence, unwavering devotion, steadfast commitment, profound scholarship, and discourse that stimulates intellectual contemplation and enlightenment. This exemplary standard must manifest with immediacy for the citizenry at large, as the Rajya Sabha must serve as the paradigmatic archetype for legislative bodies throughout the largest republic on the planet.

On this momentous occasion, I exhort all Members to reaffirm their solemn covenant to constructive deliberation, erudite discourse, and collaborative statecraft. Let us remain resolute in safeguarding the sanctity of this august assembly and fortifying the democratic foundations of our great nation Bharat.

MESSAGE FROM LOK SABHA

- I. **The Waqf (Amendment) Bill, 2025**
- II. **The Mussalman Wakf (Repeal) Bill, 2025.**

MR. CHAIRMAN: Message from Lok Sabha, Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on the 2nd April, 2025 and continued on the 3rd April, 2025 passed the following :

- (i) The Waqf (Amendment) Bill, 2025; and
- (ii) The Mussalman Wakf (Repeal) Bill, 2025.

I lay a copy each of the said Bills on the Table.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

Report and Accounts (2023-24) of Grih Kalyan Kendra Board, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Grih Kalyan Kendra Board, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2520/18/25]

Reports and Accounts (2023-24 and 2022-23) of NADA, New Delhi; and RGNIYD, Sriperumbudur, Tamil Nadu and related papers

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the National Anti Doping Agency (NADA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Agency.